F.No. WRC/17/6/2010 FOOD CORPORATION OF INDIA HEADQUARTERS, NEW DELHI

Dated: 16th November, 2011

(CIRCULAR No.WR-13-2011-20)

Subject: Revision of rates of Daily Allowance on tour for Managers, Medical Officers, Assistant General Managers and equivalent officers.

Attention is invited to Headquarters Circular No.WR-13-2005-19 dated 5th August, 2005 related to above mentioned subject.

2. The issue of revision of rates related to Daily Allowance has been engaging the attention of the Management for some time. The matter was examined in detail and it has been decided with the approval of the Competent Authority to revise the rates of existing Daily Allowance in respect of the above mentioned executives as given below:

Designation	Revised rates	
	Cities classified as 'X' & 'Y' for the purpose of HRA	All other cities/ stations
AGMs/ MOs/ Managers & equivalent	₹420	₹360

The other terms and conditions for eligibility of Daily Allowance shall remain unchanged.

This order will be effective from the date of issue of these instructions.

(AUTHORITY: Board of Directors 334th meeting, held on 4th April, 2011 – Item No.27/2011)

(Mukesh Dwivedi)

Asstt. General Manager(EP)

Distribution: As per standard mailing list.

- 1. All EDs(Zone)/GMs(Region)/DGMs(PO)/Area Managers, FCI.
- 2. The CGM(East/North), Chennai/New Delhi.
- 3. The ED(Engg), FCI, Hqrs., New Delhi.
- 4. The General Manager(F&A), FCI, Hgrs., New Delhi.
- 5. The General Manager(CPF/GPF)/DGM(Res.Cell), FCI, Hgrs. New Delhi.
- 6. The Director, IFS, FCI, Plot No.87, Sector-18, Gurgaon.
- 7. The General Manager(IA&PV), FCI, Hqrs New Delhi.
- 8. PS to CMD/ED(P)/ED(C)/ED(S)/ED(G)/ED(V)/ED(F)/ED(T)//ED(L)/ED(IT)/ED(Engg)/CGM(A/cs//Fund), FCI, Hqrs., New Delhi.
- 9. The Secretary, FCI, Hgrs., New Delhi.
- 10. The Director of Audit(Food), FCI, Hgrs., New Delhi.
- 11. The Editor, Annapurna, FCI, Hqrs., New Delhi.
- 12. All Heads of Divisions, FCI, Hqrs., New Delhi.
- 13. All Senior Medical Officers, FCI.
- 14. Liaison Officer, SC/ST Ex-Servicemen Cell, FCI, Hgrs., New Delhi.
- 15. AGM(Hindi), FCI, Hgrs., New Delhi.
- 16. AGM(E.I/E.II/G.II/Coord./WRC/Bills/IA&PV/OMISS/EP/Fin./RPI/Vig./Pension/E&P/IR-L/IR-S, FCI, Hqrs., New Delhi.
- 17. The Director of Commercial Audit, 4th floor, Mistry Bhavan, Dinsha Wachha Road, Churchgate, Mumbai-20.
- 18. The Director of Commercial Audit, 68/7, Murgesa Naicker Officer Complex, Greams Road, Chennai.
- 19. The Dy. Director of Commercial Audit, c/o S.C.E.23, IInd floor, Sector 17, Chandigarh.
- 20. The Sr. Regional Audit Officer, c/o FCI RO Chetak Building, Maharana Pratap Nagar, Habibganj, Bhopal(MP).
- 21. The General Secretary, FCI Officers Association, Hgrs., New Delhi.
- 22. The General Secretary, BKNK Sangh, Union Office, FCI, Hqrs. Basement New Delhi
- 23. The General Secretary, BKNK Sangh, C/o FCI ZO(N)/(E)/(W)/(S)/(NE), New Delhi/Kolkata/Mumbai/Chennai/Guwahati.
- 24. Regional Secretary, BKNK Sangh, C/o FCI ZO(N), New Delhi/Punjab(Chandigarh)/Haryana(Chandigarh)/Shimla(HP)/ Jammu(J&K)/ Lucknow(UP)/Uttaranchal(Dehradun)/Jaipur(Rajasthan), ZO(East) Region, Kolkata/West Bengal/ Bhubaneswar(Orissa)/Zonal Office(NE), Guwahati, Assam, Guwahati ZO(West) Region, Mumbai/Mumbai(Maharashtra)/ Gujarat(Ahmedabad)/Bhopal (MP), ZO(S) Region, Chennai, Hyderabad(AP)/Trivandrum(Kerala)., R.O. Shillong, RO Tamilnadu, RO Bangalore.
- 25. General Secretary, FCI Executive Staff Union (Regd.No.1158), BH-141, East Shalimar Bagh, Delhi-110 088.
- 26. Regional Secretary, FCI Executive Staff Union (Regd.No.1158), C/o FCI RO Patna(Bihar), Jharkhand(Ranchi), Shillong NEF Region, Chattisgarg(Raipur), Chennai(Tamilnadu), Bangalore(Karnataka).
- 27 General Secretary, SC/ST Employees Welfare Association(Regd. No.11357), BH 113-A, East Shalimar Bagh, Delhi-110088.
- 28. All India General Secretary, FCI SC/ST Employees Welfare Association, 30, Mohan Nagar, Salaigur Post, Chennai-73.
- 29. FCI ST Employees Welfare Association(Regd. No.3235/2001) FCI, DO Tarnaka, Hyderabad-10.
- President & General Secretary In-charge, FCI Employees Union (Regd.No.2237/New Delhi), 16, Haripada Dutta Lane, Kolkata-700 033.
- 31. FCI Engineers Welfare Association (Regd. No.60094/2007) 250, Bannu Enclave, Pitampura, Delhi
- 32. President FCI Class-IV Employees Union(Regd.No.2779, New Delhi), 1491, Sector 49, Pushapak Complex, Chandigarh (Punjab).
- 33. FCI Accounts Employees Union(Regd.No.H-95), C/o Food Corporation of India, R.O., HACA Bhavan, 3rd Floor, Opp. Public Garden, Hyderabad(A.P.).
- 34. Manager(RTI Cell), FCI, Hqrs., New Delhi.
- All India Secretary, FCI Class IV Employees Union (Regd. No. 2779, New Delhi), A/11/458, Kalyani, Nadia, West Bengal-741235.
- The General Secretary, FCI Cat.III & IV Employees Union (Regd. No.B-2597), FCI, BSC, Dowaleswaram, East Godavari District(AP).
- 37. Secretary, Shree Food Corporation of India Retired Employees Federation, (Registration No. 6508), 805, Embassy Tower, Jawahar Road, Near Tar Office, Opposite Jubilee Garden, Rajkot- 360 001.
- 38. BRF/Notice Board.
- Incharge, EP Section, P&IR Division for hosting on FCI Webpage.
- 40. Webmaster, Computer Division for hosting on FCI Webpage.